

open meeting where they felicitated Members of Parliament belonging to different parties?

Dr. Katju: This is a matter dealing with the Ministry of Finance. But so far as I know, it was not a very harmless meeting as is depicted by my hon. friend opposite. Much objectionable matter was disseminated and many objectionable speeches were delivered. Therefore it may be that the Commissioner of Income-tax may have taken the action which he might have thought fit. If members of any particular Employees' Union resort to such practices which are contrary to discipline and contrary to rules, of course their recognition is liable to be withdrawn.

Dr. N. B. Khare rose—

Mr. Speaker: Let the hon. Member finish his questions.

Shri H. N. Mukerjee: Is Government aware that on the day when the meeting in question was held, except for one Opposition M.P. at least half a dozen Congress M.P.'s were present, and is Government also aware.....

Mr. Speaker: Order, order. Now we are going into details

Shri H. N. Mukerjee: I will put another question. Is Government also aware that on the same day as the Commissioner of Income-tax wrote a letter threatening action by the Board of Revenue, the Assistant Secretary of the Association was discharged in spite of seven years' service, without any reason being assigned for the discharge?

Dr. Katju: I require notice.

Shri H. N. Mukerjee: Arising out of the answer given to this question that the Government want to encourage recognized channels for the ventilation of grievances, I just want to know if the Government are aware of cases in which genuine and representative Associations of employees under some of the Ministries have been denied recognition in spite of their efforts for more than two years and that the organizers of such Unions have been arbitrarily victimized under the very nose and with the knowledge of the Minister concerned.

Dr. Katju: I have no such knowledge and I would be very much sorry to find

that anything of what my hon. friend has said is correct.

Shri Gaidgil: May I ask the hon. Minister whether he is aware of the fact that the President of the Union of scientific Assistants of Ordnance factory in Kirkee has been suspended because in his capacity as President of the Union he wrote me a letter?

Dr. Katju: I have no knowledge.

मलेरिया

*२१२७. श्री वी० मिस्त्रि : क्या स्वास्थ्य मंत्री यह बतलाने की कृपा करेंगी :

(क) पिछले वर्ष मलेरिया से हुई मृत्युओं की संख्या ;

(ख) भारत के वे भाग, जहाँ मलेरिया का अत्यधिक प्रकोप रहता है, और उस के कारण ; और

(ग) अब तक भारत को विश्व-स्वास्थ्य-संघ से क्या क्या लाभ हुए हैं और विशेषतः मलेरिया को रोकने के लिये उस संघ से धन, परामर्श या औषधियों के रूप में कोई सहायता मिली है या नहीं, और यदि मिली है, तो किस रूप में ?

The Minister of Health (Rajkumari Amrit Kaur): (a) The figures relating to the number of deaths due to malaria during the last year are not yet available.

(b) and (c). A statement is placed on the Table of the House. [See Appendix X, annexure No. 22.]

Shri V. P. Nayar: Has the World Health Organisation rendered any assistance to us in the therapeutic use of malarial parasite in psychiatry or treatment of mental diseases?

Rajkumari Amrit Kaur: As far as that question is concerned I have no information. But as far W.H.O. help in the matter of eliminating malaria from India is concerned, the hon. Member will find a detailed account in the statement I have laid on the Table of the House and see that we have eliminated malaria from some parts in India with the help of W.H.O. and U.N.I.C.E.F.

Shri A. C. Guha: May I know if there are any Malaria Clinics or Research Institutes and, if so, how many and where they are located?

Rajkumari Amrit Kaur: There is one All India Malaria Institute located in Delhi.

Shri P. T. Chacko: May I know whether Government are aware that a number of spurious drugs are sold in the market as specifics for malaria which are really harmful to health and, if so, whether Government propose to take any steps to prevent such things?

Rajkumari Amrit Kaur: Government are aware that there are spurious drugs sold in the market. Whether there are specifics for malaria it is difficult to say—perhaps there are. The Drugs Act exists in all the States. The machinery is there to take action against those who manufacture spurious drugs.

Shri K. P. Tripathi: May I know in what States of India the W.H.O. teams have worked against malaria?

Rajkumari Amrit Kaur: In U. P., Mysore, Madras and Orissa.

Sardar Hukam Singh: May I know whether the proposed Section in the Malaria Institute here in Delhi will do research work in filariasis?

Rajkumari Amrit Kaur: There is no research on filariasis being done in the Malaria Institute. But research on filariasis has been undertaken by the Indian Council for Medical Research.

WRITTEN ANSWERS TO QUESTIONS SUGAR

***2115. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Food and Agriculture be pleased to state what are the chief markets in India where sugar sold at a rate lower than the controlled rate in the latter half of May 1952 and what has been the trend of prices since then?

(b) How would it affect the production of sugar cane?

(c) What is the position of export of sugar in the current year?

The Minister of Food and Agriculture (Shri Kidwai): (a) Open market sugar was reported to sell at prices below the controlled rates at Kanpur, Hapur, Delhi, Bombay, and Calcutta. The prices have, however, displayed a slight upward trend from the beginning of July, 1952.

(b) As the sowings for 1952-53 cane crop were over before the prices in the free market went below the controlled rates, it would not have any effect on the production of sugarcane.

(c) 7,280 tons sugar has been released for export upto 14-7-52.

POLICE ACTION IN HYDERABAD

***2128. Shri Vittal Rao:** Will the Minister of States be pleased to state:

(a) the total expenditure incurred by the Government of India for "Police Action" against the Nizam's Government during september, 1948; and

(b) whether this amount has been finally paid by the Government of Hyderabad?

The Minister of Home Affairs and States (Dr. Katju): (a) It is not in the public interest to disclose this information.

(b) Half the cost of the Police Action was allocated to the Hyderabad Government and they have paid up their share.

COLLECTIVE FINE

***2129. Shri Rishang Keishing:** Will the Minister of States be pleased to state:

(a) what amount as collective fine was levied from Awang Jeeri, Kha Jeeri, Keirao, Lamlai and Challao in Manipur during the operation against communists; and

(b) what amount was refunded?

The Minister of Home Affairs and States (Dr. Katju): (a) A sum of Rs. 1,370 was levied from Awang Jeeri village as collective fine. No fine was levied from the other villages.

(b) A sum of Rs. 221 was refunded.

BLIND RELIEF WORK

***2130. Shri Jhulan Sinha:** Will the Minister of Health be pleased to state the subsidy and encouragement, if any being given to non-official societies and missions engaged in blind relief work?

The Minister of Health (Rajkumari Amrit Kaur): This is mainly the responsibility of State Governments. A statement showing grants given by the Central Government during 1949-50, 1950-51 and 1951-52 to non-official societies and missions engaged in blind relief work is placed on the Table of the House. [See Appendix X, annexure No. 23.]